

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 88 OF 2016 &
IA NOS. 207, 208 OF 2016**

Dated: 21st April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

**GAIL Gas Ltd. Appellant(s)
Vs.
Petroleum & Natural Gas Regulatory Board & Anr.
.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
Mr. Ajit Pudussery
Mr. Ajeet S. Verma
Ms. Shruti S. Hasarika

Counsel for the Respondent(s) : Mr. Prashant Bezboruah
Mr. Sumit Kishore for R.1

Mr. Mayank Pandey
Ms. Namrata Bhagmatula for R.2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **19.05.2017.**

**(B.N. Talukdar)
Technical Member (P&NG)**

**(Justice Ranjana P. Desai)
Chairperson**

Ts/vg